

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/370(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JANUARY, 2023, 02:00 P.M

IN THE MATTER OF	BINAY KUMAR- VS KUMAR AUTO INFRA PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Counsel/ Authorised Representative appeared through physically/Video Conference:

Mr. Sidhartha Sharma, Adv.] For the Petitioner
Ms. Sapna Chaubey, Adv.]
Ms. Laboni Bhakta, Adv.]

ORDER

1. Ld.Counsel for the petitioner present.
2. No representation on behalf of the respondent. It is a very old matter. Last opportunity is granted to the Respondent to appear in the matter, failing which, appropriate orders will be passed.
3. List this matter on **02/03/2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**